

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 779 of 1992. (21)

Between

Dr. K.Jalaiah

Dated: 9.9.1992.

Applicant

And

1. The Government of India represented by Secretary, Ministry of Railways, New Delhi.
2. The Chairman, Railway Board, Rail Bhavan, New Delhi.
3. The General Manager, South Central Railway, Secunderabad.
4. The Chief Personnel Officer, South Central Railway, Sec-bad.
5. Dr. M.L.Imtiaz, Divisional Medical Officer, Sub-Divisional Railway Hospital, Purna.

... Respondents.

Counsel for the Applicant

: Sri. G.Bikshapathy

Counsel for the Respondents

: Sri. D.Francis Paul, SC for Rlys.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member

Hon'ble Mr.T.Chandrasekhar Reddy, Judicial Member.

The Tribunal made the following order:-

O.A. 779 of 1992 is filed by way of lunch motion with a prayer to quash order No.341/1992 dated 24.8.1992 transferring the applicant from Purna to Dornakonda. The applicant has already filed a representation to the highest authority in the Railways namely, Chairman, Railway Board, on 29.8.1992. This is yet to be disposed of.

We heard Sri. G.Bikshapathy, learned counsel for the applicant and Sri. Francis Paul D, Standing counsel for the respondents, ~~we direct the respondents~~ to dispose of the appeal dated 29.8.1992, Till the disposal of the appeal, the order of transfer dated 24.8.1992 shall be kept in abeyance. (~~if the applicant is aggrieved with the disposal of the representation~~); We dispose of this application with no costs with the above directions. If, however, the applicant is aggrieved ~~with the disposal of his representation~~ with the final orders passed by the Chairman on his appeal he is at liberty to approach us with a fresh OA.

8/9/92  
Deputy Registrar (Jud)

Copy to:-

1. Secretary, Ministry of Railway, Govt. of India, New Delhi.
2. The Chairman, Railway Board, Rail Bhavan, New Delhi.
3. The General Manager, South Central Railway, Secunderabad.

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Co

4. The Chief Personnel Officer, South Central Railway, Secunderabad
5. Dr. M.L. Imtiaz, Divisional Medical Officer, Sub-Divisional Railway Hospital, Purna.
6. One copy to Sri. G.Bikshapathy, advocate, 16-9-749/41, Race course road, Old Malakpet, Hyd-36.
7. One copy to Sri. D.Francis Paul, SC for Railways, CAT, Hyd.
8. One spare copy.

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O.A. 779/92

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CHECKED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. SALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :  
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 9/9/1992

ORDER / JUDGMENT

R.A./C.A./M.A. No.

O.A. No.

in  
→ 79/92

T.A. No.

(W.P. No \_\_\_\_\_)

Admitted and interim directions  
issued

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered / Rejected

No orders as to costs.

pvm.

